

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/2/2017  
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others  
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

1) M.K. PREETHA. Adv. }  
for KSR & Co. }

Counsel for  
Respondents.

M/K Preetha

2. Rohan Rajasekaran

Counsel for  
Petitioners

Rohan Rajasekaran

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request. Put up on 15.02.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc